

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4344
TO BE ANSWERED ON 11.08.2016

ROAD CONNECTIVITY UNDER PMGSY IN MADHYA PRADESH

4344. DR. VIRENDRA KUMAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to construct new roads and necessary approach road to connect rural habitations having no road connectivity with the nearest main road or nearby town under Missing Link Scheme;
- (b) if so, the details thereof;
- (c) the States covered under Missing Link Scheme; and
- (d) the time by which the remaining States including Madhya Pradesh are likely to be covered under this scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (d): The objective of the PMGSY programme is to provide all weather single connectivity to the eligible unconnected habitations in the rural areas with a population of more than 500 persons and above in Plain areas. In respect of Special Category States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs and erstwhile Planning Commission) the objective would be to connect eligible unconnected habitations with a population of 250 persons and above. For most intensive IAP blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above are eligible to be covered under PMGSY. Ministry has issued detailed guidelines to complete missing link to form closed loops from Through Routes of the Core Network for 267 LWE affected blocks covering 9 States viz Andhra Pradesh, Telangana, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, West Bengal and Odisha.

Out of 1,78,184 eligible unconnected habitations in the Core Network of the country, 1,51,098 habitations have been sanctioned under PMGSY, out of which 1,19,220 habitations have been connected as reported by the State Governments upto June, 2016. In respect of Madhya Pradesh, out of 18,429 eligible unconnected habitations, 18,002 habitations have been sanctioned under PMGSY, out of which State has reported to have connected 14,530 habitations up to June 2016. For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the States, has formulated an Action Plan to substantially complete the target of the Programme by 2019 instead of 2022.
